

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (Hqs)**  
**TIS HAZARI COURT, DELHI**

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**Sub: Regarding clearance of pendency lying in e-filing 1.0 followed by consumption of same in CIS.**

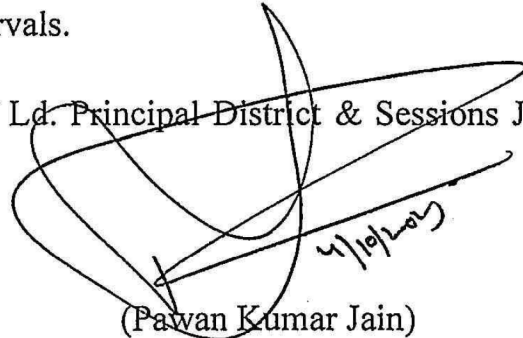
**CIRCULAR**

It is informed that e-Filing 3.0 is likely to be rolled out across Delhi District Courts very soon. After introduction of e-filing 3.0, staff posted at Filing Counter will not be able to access/use the data of e-filing 1.0. It is mandatory that pendency of cases lying in e-Filing 1.0 be cleared on daily followed by verification of same in CIS.

In view of the above, it is impressed upon all Ld. Officer In-charges- Filing Branch to direct staff posted in Filing Counter that before leaving office, it shall be ensured that no case be left unattended in e-filing 1.0.

The Officer In-charges-Computer of all Districts are also requested to direct the Branch In-charge-Computer to ensure that the exercise of consumption of e-filed data be carried out/performed daily on regular intervals.

This issues with the prior approval of Ld. Principal District & Sessions Judge, (Hqs) (Officiating) Tis Hazari Court, Delhi.



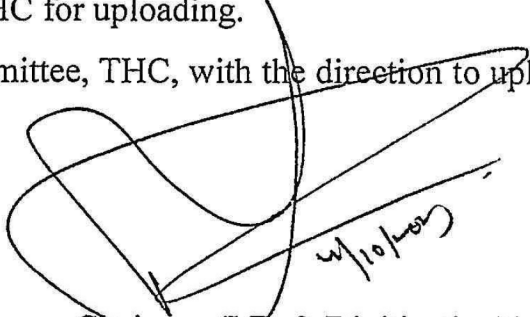
(Pawan Kumar Jain)  
Chairman(I.T. & Digitization)/  
Centralized Computer Committee  
Tis Hazari Court, Delhi

75008 - 68  
/IT Cell/ 2023

Dated: 05 OCT 2023

Copy forwarded for information and necessary actions to:

1. All the Ld. Principal District & Sessions Judge, Delhi/New Delhi.
2. Ld. Principal District & Sessions Judge – Cum - Special Judge (PC ACT/CBI), RACC, New Delhi.
3. Ld. Principal Judge-Family Court, Delhi/New Delhi.
4. Ld. Officer In-Charge- Computer, Delhi/New Delhi.
5. Ld. Officer In-Charge- Filing Branch Delhi/New Delhi.
6. Ld. Officer In-Charge- Filing Branch, Family Court Delhi/New Delhi.
7. Ld. CPC, Hon'ble High Court of Delhi, New Delhi.
8. Ld. Chief Metropolitan Magistrates, Delhi/New Delhi
9. Ld. Senior Civil Judges, Delhi/New Delhi
10. Ps. to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Court Delhi
11. The dealing Assistant, Layer seat, THC for uploading.
12. The Dealing assistant, Website Committee, THC, with the direction to upload on website.
13. Concerned file

  
Chairman (I.T. & Digitization)/  
Centralized Computer Committee  
Tis Hazari Court, Delhi

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